

[Mr. Speaker]

309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1975"

The motion was adopted.

SHRI JYOTIRMOY BOSU: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha"

SHRI S M BANERJEE My only amendment is that we recommend to the Rajya Sabha through the Centre

MR SPEAKER The question is

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha"

The motion was adopted.

(iii) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to move

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1975."

MR SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1975."

The motion was adopted.

SHRI NAWAL KISHORE SHARMA I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha"

MR SPEAKER The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha"

The motion was adopted.

12.10 hrs.

CONSTITUTION (THIRTY-SEVENTH AMENDMENT) BILL*

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAJMANANDA REDDY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.